

रेलवे अध्यापक संघ

7375. श्री चतुर्भुज : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे बोर्ड ने रेलवे स्कूलों में कार्य कर रहे अध्यापकों को केवल विभाग में ही अपने संघ बनाने की अनुमति दे दी है,

(ख) यदि हां, तो क्या अध्यापकों से, अन्य संघों के सदस्य न बनने के लिए कहा गया है, और

(ग) यदि हां, तो इस बारे में तथ्य क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) :

(क) से (ग). रेलवे के अध्यापकों द्वारा बनाये गये एसोसिएशन को मान्यता देने का कोई निर्णय नहीं लिया जा सका क्योंकि यह मामला भारत के उच्चतम न्यायालय में न्यायाधीन है। इस बीच, दोनों मान्यताप्राप्त फेडरेशन सामान्यतः रेलवे स्कूलों के अध्यापकों से सम्बन्धित मामलों सहित सभी कर्मचारी मामलों के सम्बन्ध में रेलवे बोर्ड स्तर पर चर्चा करते हैं।

रेल मंत्रालय में शिक्षा कक्ष (से.३)

7376. श्री चतुर्भुज : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मंत्रालय द्वारा चलाये जा रहे डिग्री कालेजों, सेकेन्डी, हायर सेकेन्डी मिडिल, प्राइमरी और ए. टी. पी. स्कूलों के अध्यापकों की कुल संख्या कितनी है,

(ख) क्या उनके मंत्रालय में पृथक शिक्षा सैल है और यदि नहीं, तो उसके क्या कारण हैं ; और

(ग) क्या रेलवे स्कूलों के प्रशासनिक ढांचे में सुधार करने को ध्यान में रखते हुए मंत्रालय जोनल स्तरों पर पृथक कक्ष स्थापित करके और यदि हां, तो कब तक और इस बारे में ब्यौरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) :

(क) उत्तर और दक्षिण-मध्य रेलों को छोड़कर क्षेत्रीय रेलों पर अध्यापकों की कुल संख्या इस प्रकार है :—

सेकेंडरी	851
हायर सेकेंडरी	781
मिडिल	335
प्राइमरी	977
ए. टी. पी.	663

उत्तर और दक्षिण-मध्य रेलों में सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी।

(ख) और (ग). रेलें कल्याण उपाय के रूप में शैक्षणिक सहायता प्रदान करती हैं। यह कार्य कल्याण शाखा के कार्यों में से एक है और मंत्रालय तथा क्षेत्रीय रेलों में वर्तमान तंत्र को पर्याप्त समझा जाता है।

Extension to class-I Officers

7377. SHRI SOMJIBHAI DAMOR: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases in which class-I Officers have been given extension of service after their retirement during the last three years;

(b) the number of officers whose chances of promotion have been affected and of those who have retired without getting promotion as a result thereof and the reasons for giving these extensions;

(c) the number of officers awaiting their promotions in view of (a) above and whether it is a fact that there is a great resentment among officers due to the extensions; and

(d) if so, whether there is any proposal to retire early the persons given such extensions?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Sixteen.

(b) and (c). The extensions in the above cases have been given in the public interest. It is not possible to indicate the number of officers whose chances of promotion have been affected as promotion of any particular officer depends on various factors and not solely on availability of a vacancy. Representations were received from officers and their Associations against some of the extensions so granted.

(d) All, except two officers out of the 16 officers who were retained in service beyond the age of superannuation, have already retired. There is no proposal to retire these two officers before the due date.

Selection Grade Teachers Posts lying Vacant

7378. SHRI RAM SINGH YADAV: Will the Minister of EDUCATION be pleased to state how many selection grade posts of the teachers of the aided school working under Delhi Administration are still lying vacant?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): According to information furnished by Delhi Administration, the following selection grade posts are lying vacant, as

per applications received from aided schools for grant-in-aid:—

Post Graduate Teacher (PGT)	49
Trained Graduate Teacher (TGT)	5
Language Teacher (LT)	35
Drawing Teacher	4
Physical Education Teacher (PET)	4
Jr. Domestic Science Teacher	2
Jr. Craft Teacher	1
Asstt. Teacher	34
Total	194

Cycle stand at Pataudi Road Station

7379. SHRI RAMAVTAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Northern Railway has not provided cycle stand and other amenities at Pataudi Road Station even on demand of daily passengers;

(b) whether it is a fact that some persons have illegally occupied a big land in the railway premises of Pataudi Road Station for running cheap type hotels;

(c) whether it is a fact that MPs have drawn attention of D.S. Bikaner to remove the hotels from circulating area at Pataudi Road Station but no action has been taken so far; and

(d) what are the detailed reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No Cycle stand has been provided as yet, but other passenger amenities are available.

(b) to (d). Yes. Steps are in hand to evict the unauthorised occupants of the railway land.